

ITEM NO.106

COURT NO.13

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5184/2011

SARASWATHI (DEAD) BY LRS. & ORS.

Appellant(s)

VERSUS

S. A. PALANISAMY & ORS.

Respondent(s)

Date : 09-08-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mrs. V. Mohana, Sr. Adv.
Mr. R. Venkataraman, Adv.
Mr. Apoorva Singhal, AOR
Mr. Tanuj Agarwal, Adv.
Ms. Yashika Sharma, Adv.
Mr. Md. Ashfaq, Adv.

For Respondent(s) Mr. K Radhakrishnan, Sr. Adv.
Ms. Shobha Ramamoorthy, AOR
Mr. Shilp Vinod, Adv.
Mr. M A Karthik, Adv.
Mr. Gokulakrisnan Sr, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mrs. V. Mohana, learned senior counsel for the appellants, in part. The matter remained part-heard.

List on Thursday, the 10th August, 2023 as part-heard.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)